

Sl. No.	Name of applicant	Location
1.	M/s ISGEC Covema Plastics Ltd.	At Kamoda, Teh. Thanesar, Distt. Kurukshetra
2.	M/s Horizon Agro Chem. Ltd. C/o Yamuna Gases & Chemical Ltd.	At Kot, Teh. Chachrauli, Distt. Yamunanagar

Import of Sugar

419. SHRI ANNA JOSHI:
SHRI SHARAD DIGHE:

Will the Minister of FOOD be pleased to state:

(a) whether some controversy had surfaced in the Ministry over the import of sugar;

(b) if so, the details thereof; and

(c) the steps taken by the Government to settle the same?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) to (c). The Government have allowed duty free import of sugar under Open General Licence (O.G.L.). Under this scheme, private parties and public sector undertakings, namely, STC and MMTC are importing sugar. There is at present no controversy in the Ministry of Food over the import of sugar.

[Translation]

Gauge Conversion

420. SHRI SATYA DEO SINGH:
Will the Minister of RAILWAYS be pleased to state:

(a) the target fixed for conversion of narrow gauge lines into broad gauge during 1994-95 and in each zone; and

(b) the amount likely to be spent on this work?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Arjuni-Wadsa, 23 kms NG section of Gondia-Chandafort line on S.E. Railway.

(b) Rs. 18 crores.

[English]

Circular Railways in Calcutta

421. SHRIMATI MALINI BHATTACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Circular Railway in Calcutta has not been completed due to non-availability of land;

(b) whether his Ministry has taken up the matter with CPT authorities as well as with the Ministry of Surface Transport;

(c) if so, the result achieved so far; and

(d) the steps so far taken by the Ministry to complete the project?